

**THE HIGH COURT OF MANIPUR  
AT IMPHAL**

**ORDER**

*Imphal, the 7<sup>th</sup> July, 2017*

No. HCM/A-48/92-Estt(i)/Pt./ : In supersession of earlier Order dated 31<sup>st</sup> December, 2013, Hon'ble the Acting Chief Justice has been pleased to appoint Shri L. Surchandra Singh, Senior Grade Stenographer, High Court of Manipur as Principal Secretary to Hon'ble the Chief Justice with immediate effect until further order vice Shri Senjam Joychand Singh, Principal Secretary promoted to Deputy Registrar (Admn.), High Court of Manipur. He shall continue to draw his existing pay and allowances admissible under the Rules from time to time.

Further, Shri Senjam Joychand Singh shall hand over the charge of Principal Secretary to Hon'ble the Chief Justice to Shri L. Surchandra Singh on or before 10<sup>th</sup> July, 2017.

By Order etc.

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**(A. GUNESHWAR SHARMA)**  
REGISTRAR GENERAL  
HIGH COURT OF MANIPUR

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Endt. No. HCM/A-48/92-Estt(i)/Pt./ ~~64787~~ - 98 Imphal, the 7<sup>th</sup> July, 2017

Copy to :

1. The Registrar, (Admn./PM&P)/(i/c Vigilance), High Court of Manipur.
2. The Joint Registrar (Judl.)/(Admn.), High Court of Manipur.
3. The Deputy Registrar (Judl.)/(Accounts/Planning)/(Admn.), High Court of Manipur.
4. The Principal Secretary to Hon'ble the Acting Chief Justice.
5. The Assistant Registrar-I/II/III, High Court of Manipur.
6. The L.R.O., High Court of Manipur.
7. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh.  
- *For kind information of his Lordship.*
8. The Private Secretary to Registrar General, High Court of Manipur
9. The System Analyst, High Court of Manipur for uploading the same to our official website.
10. All the Superintendents/Stamp Reporter/Court Officers/Protocol Officer/Programmer, High Court of Manipur.
11. The Order Book/Guard File.
12. The Concerned File.

*A. Guneshwar Sharma*

**REGISTRAR GENERAL  
HIGH COURT OF MANIPUR**